

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 175/252/ND/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

NAME OF THE COMPANY: Sribihariji Farms and Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner.		
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	For the Respondent:	Counsel for Income Tax Deptt.		
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ORDER

Report of the ROC has still not been received. Vide order dated 18.12.2017, a last opportunity was given to them. However, in the interest of justice, notice be issued to the ROC for filing their reply, if any, within 3 days from today failing which the Appeal shall be disposed off.

To come up for Orders/clarification

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**